

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4

New IA/5877/ND/2022 IN IB/2690/ND/2019

IN THE MATTER OF:

Syndicate Steel Trader

...

Applicant

Versus

Vga Developers Private Limited

...

Respondent

Order under Section 9 Of IBC, 2016.

Order delivered on 02.12.2022

Coram:

**MR. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant in IA-5877/2022 : Adv. Anshuj Dhingra

For the Liquidator : Adv. Rachit Ranjan with Liquidator Aishwarya
Mohan Gahrana

ORDER

This is an application under Section 60(5) of Insolvency and Bankruptcy Code, 2016 praying this Hon'ble Tribunal to nominate or appoint three real estate consultants from the list appended at Annexure A to the present application or any other consultant as the Adjudicating Authority may deem fit. The applicant is one of the Operational Creditors of the Corporate Debtor (presently being represented by the Respondent Liquidator). The applicant is not present at the time of virtual hearing of the matter. Let notice be served to the liquidator as liquidator is present and submitted that no advance copy of the application was served on him. Let this matter be posted on **17.01.2023**.

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**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

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**P.S.N. PRASAD
MEMBER (JUDICIAL)**